

MINISTRY OF FINANCE (SHRI B.K.GADHVI): (a) A statement is given below.

(b) As on 23.4.1988, two States viz Arunachal Pradesh and Assam were in overdraft with the Reserve Bank of India of the order of Rs.7.26 crores and Rs.4.43 crores respectively.

(c) Reserve Bank of India has been cautioning State Governments whenever they avail themselves of 75% of the authorised ways and means limits. Finance Ministry has also advised the concerned State Governments to clear their overdrafts with the R.B.I. within the stipulated time period.

STATEMENT

States which bank with the Reserve Bank of India have ways and means limits which have been revised w.e.f.1st March, 1988. If a State Govt. exhausts its ways and means limit and continues in overdraft for more than 7 consecutive working days, the R.B.I. suspends payments of the State Government. If a State Government is indebted to the Reserve Bank of India for over 45 days, even within the limits of the ways and means advance, the position will be discussed with the State Government initially at the official level to rectify the imbalance; and, if necessary, at the level of the Chief Minister to devise such corrective measures as may be called for. As soon as any State Government has availed itself of 75 percent of the authorised ways and means limit, the R.B.I. will caution the State govt. and if, despite such action, the State Government's account is overdrawn for more than 7 continuous working days, the R.B.I. will automatically suspend payments of the State Government which will not be resumed until after the overdraft has been cleared.

[*Translation*]

Training Centres for Export of Gold Ornaments

9140. SHRI KALI PRASAD PANDEY: Will the Minister of COMMERCE be pleased to state: (a) whether India has good market for gold ornaments abroad and if so, whether Government are stressing upon increasing the export of gold ornaments;

(b) if so, whether training centres are being opened to increase export of gold ornaments and if so, the locations of such training centres opened so far in the country and also those proposed to be opened; and

(c) whether Government are considering to open such training centre in any big city of Bihar and if so, the time by which it is likely to be opened and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R.DASMUNSI): (a) Yes, Sir. Government has formulated several schemes for export promotion of gold jewellery.

(b) Jewellery Product Development Centres have been set-up at Delhi and Bombay, to conduct courses for imparting training in modern methods for jewellery making.

(c) There is no proposal under consideration at the moment for opening such a centre in Bihar.

[*English*]

Export of Garments to EEC Countries Under Open Tender System

9141. DR.A.K.PATEL: Will the Minister of TEXTILES be pleased to state: